BANGALORE BENCH, BANGALORE

DATED THIS THE 18 TH DAY OF DECEMBER 1986.

Present: Hen¹ble Shri Ch.Ramakrishna Ree

Hon'ble Shri P.Srinivasan

Member(A)

Member(J)

Application No.972/86(T)

Shri Santosh Kumar Gupta, Major, Research Officer, Office of Conservator of Forests, Sandal Research Centre, BANGALORE - 3.

Applicant

(Shri R.U.Goulay, Advocate)
Vs.

- The Ministry of Food and Agriculture, Union of India by its Secretary, Krishi Bhavan, NEW DELHI.
- 2. The Inspector General of Forest, New Delhi. Respondents. (Shri M.V.Rae, Advocate)

The application has come up for hearing before Court today. The Member made the following:

ORDER

This is a transferred application received from the High Court of Karnataka.

The prayer in the application is that this Tribunal should issue a direction to respondents 1 and 2 mamely the Ministry of Food and Agriculture and the Inspector General of Forests, to consider the case of

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application for promotion to the post of Senior Research Officer.

- 3. Shri R.U.Gaulay, learned counsel appears for the applicant and Shri M-Vasudeva Rao, learned Counsel for the respondents. In their reply the respondents have stated that the applicant has proceeded an voluntary retirement from 8-11-1983 and that, therefore, the application does not survive for consideration.
- 4. In view of the fact that the applicant has already retired, the question of any promotion for him does not arise. His grievance therefore does not survive. The application deserves to be dismissed.
- 5. In the result the application is dismissed as having become infructuous. There will be no order as to costs.

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(CH. RAMAKRISHNA RAO) MEMBER (J) (P. SRINIVASAN)
MEMBER (A)